

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/11054 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the 19th November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/2983 dtd. 12.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.11.2024, along with station leave permission, from the evening of 14.11.2024 till the morning of 18.11.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/11055 /A, dated , 19-11-24

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

